

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 4

COURT NO. : 1

07.08.2019

O.A./260/231/2017

P C PATANAIK  
-V/S-  
STATE

ITEM NO:57

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera  
Mr. J. Pal

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. S. Behera and Mr. J.Pal, Ld. Counsels for the respondents are present. No one was present on behalf of the applicant on previous date i.e. on 18.06.2019. It seems that the applicant has lost interest to pursue this case.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) ( GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>